

Minutes of the meeting held on 23rd August, 2016 at 1630 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Sharat Sabharwal, Information Commissioner
Shri M.A. Khan Yusufi, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D.P Sinha, Information Commissioner
Shri Amitava Bhattacharyya, Information Commissioner
Additional Secretary to the Commission, assisted by other officers.

Agenda No. 1: Action taken on earlier meeting's decisions.

The Commission was informed about the action taken on the decisions of the Commission's Meeting held on 09.08.2016.

Action: JS(A)

Agenda No.2: E-mail usage policy of CIC

The Commission approved the e-mail usage policy as submitted.

Action: JS(Law)

Agenda No.3: Public grievance redressal mechanism a part of hearing the second Appeal of a citizen in Central/State Information Commissioner

The Commission discussed the stand taken on the matter and decided to keep track of the developments of the proposed scheme by DAPRG known as 'Delivery of Services and Grievance Redressal Scheme 2016', which is under consideration by Committee of Secretaries (CoS).

Action: JS(A)

Agenda No.4: Setting up of National Coordination Committee for monitoring implementation of RTI Act

The Commission discussed the DoP&T letter in detail and endorsed its earlier stand taken for setting up of National Coordination Committee for monitoring implementation of RTI Act.

Action: JS(A)

Agenda No. 5: Any other item with the permission of the Chair.

- i) The Commission approved the complaints policy as submitted.

Action: JS(A)

- ii) The Commission was informed about the discussions held on 22.08.2016 with the railway officials. It was decided that pending and new second appeals/complaints be sent invariably to RTI Nodal officer of railways for their written submission in the matter. Railways have agreed to take up this exercise as a drive. It was further decided that all other new/pending second appeals/complaints may be handled similarly.

Action: JS(MR)

S.P. Beck

(S.P. Beck) 24.08.16

Joint Secretary (Admn)

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (BS)
3. PPS to Information Commissioner (YA)
4. PPS to Information Commissioner (SH)
5. PPS to Information Commissioner (MP)
6. PPS to Information Commissioner (KY)
7. PPS to Information Commissioner (SA)
8. PPS to Information Commissioner (SB)
9. PPS to Information Commissioner (BJ)
10. PPS to Information Commissioner (DP)
11. PPS to Information Commissioner (AB)
12. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Dinesh Kumar, DR Consultant
8. Shri V.K. Sharma, Consultant
9. Shri R.L. Gupta, Consultant
10. Shri Vijay Bhalla, Consultant
11. Shri S C Sharma, Consultant
12. Shri R.P. Grover, Consultant
13. Shri Raghbir Singh, Consultant
14. Shri K.L. Das, Consultant
15. Shri Malik, Scientist E, NIC with a request to upload the Minutes of the meeting on the website of the Commission.

S.P. Beck

(S.P. Beck)

Joint Secretary (Admn)